

(c) The seized documents, which are voluminous, are under scrutiny.

श्री किशन पटनायक: क्या यह सही है कि यह कम्पनी लिब्रियम बनाने के लिए क्लो-रडियाजी प्रोक्साइड नाम का एक रासायनिक पदार्थ पांच हजार किलो पर स्विटजरलैंड की अपनी ही कम्पनी से आयात करती है, जब कि दूसरी कम्पनियां इसे 300 और 400 रुपये प्रति किलो पर आयात करती हैं, और इस तरह से विदेशी मुद्रा की चोरी होती है ?

The Minister of Finance (Shri T. T. Krishnamachari): This is a matter which has to be scrutinised. The scrutiny is going on.

श्री किशन पटनायक : क्या इस सरकार का ध्यान महाराष्ट्र के कुछ खबरों में छपी इन खबरों की और गया है, जिन में यह कहा गया है कि इस रोची कम्पनी का मैनेजर, जो कि विदेशी मुद्रा का एक बड़ा चोर है, हिन्दुस्तानियों से नीच और पाजी कह कर गाली देता है ?

Shri R. S. Pandey: Which paper does the hon. Member refer to?

Shri T. T. Krishnamachari: Government have no information.

Map of Kashmir in Encyclopaedia Britannica

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*452. { Shri Vishram Prasad:
 { Shrimati Savitri Nigam:
 { Shri M. L. Dwivedi:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 516-A on the 1st October, 1964 and state:

(a) whether the information regarding the map in the 24th volume of the Encyclopaedia Britannica 1964 (Red-Royaltex Binding) on pages 1,4,60,65,66 and 67 in which the Kashmir portion is not shown as part of India but impressed with black colour so much so that the entire outline of Kashmir is lost from world Atlas, has been collected; and

(b) if so, the action taken in the matter?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) It has been ascertained that some copies of the Encyclopaedia Britannica 1964 (Red-Royoltex Binding) have been imported into India. It was noticed at the time of import that Kashmir portions of the maps of India contained in Vol.24 had been blackened by the publishers.

(b) The matter of correct depiction of Jammu & Kashmir in the maps has been taken up with the publishers.

श्री विश्राम प्रसाद : श्री मिनिस्टर-साहब ने बताया कि पब्लिशर्स के साथ बात चीत हो रही है। मैं जानना चाहता हूं कि उसमें कहां तक सफलता मिली है ?

The Minister of Finance (Shri T. T. Krishnamachari): That will depend upon the new imports whether they have complied with the requirements of Government. So far, the copies that have been received have got those particular portions blackened.

श्री विश्राम प्रसाद : ब्रिटिश एनसाइ-क्लोपीडिया में काश्मीर को काला दिखाने का मसूदा क्या था, क्या इस बात को जानने की सरकार ने कोशिश की है ?

Shri T. T. Krishnamachari: I think the action was taken by the publishers. The Government cannot black out any portion of these books because these books are not in their possession.

Mr. Speaker: No. He wanted to know whether Government has made any attempt to find out from those persons responsible for it as to what were their intentions.

Shri T. T. Krishnamachari: It is very difficult to say what their motives were. In all these cases, the excuse is that it is a mistake.

Shrimati Savitri Nigam: In view of the fact that this is a very serious

matter and a portion of our territory has been very wrongly included in the Pakistani territory, what action the Government has taken to put a stop to the sale and distribution of these books and may I know whether the question of a protest to the U.K. Government has been considered necessary or not?

Shri T. T. Krishnamachari: The Encyclopaedia Britannica has a lot of uses for people who make use of these books. I think the purpose is served by drawing the attention of these people to avoid any such depiction of Jammu and Kashmir. In this case, they have tried to blacken the thing so that nobody will be able to find out the mistake. That means there is a recognition of the feelings in India over this matter on the part of the publishers.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि क्या भारत सरकार ने यू० के० सरकार को लिख कर यह जानकारी हासिल की है कि पर्बालिशर्स ने जो काश्मीर के हिस्से को काला बनाया है, वह जान बूझ कर बनाया है, या ऐसे किसी गलती के कारण हुआ है ? और यह जानकारी अब तक प्राप्त हो जाएगी ?

अध्यक्ष महोदय : मैंने यह पहले ही पूछा था ।

श्री भागवत झा आजाद : उसका जवाब क्या मिला ?

श्री विश्राम प्रसाद : क्या सरकार बतला सकती है कि ऐसा करने का मोटिव क्या था ? क्या डेलीबरेटली ऐसा किया गया या अनजाने में ऐसा हो गया ?

अध्यक्ष महोदय : इस के बारे में वह क्या कह सकते हैं ?

श्री सरजू पाण्डेय : मैं जानना चाहता हूँ कि अमरीका और ब्रिटेन, इन दोनों देशों में आम तौर से भारत को काश्मीर से अलग

दिखाने वाले ऐसे नक्शे और किताबें छपती हैं—

अध्यक्ष महोदय : बाकी चीजों में न जाइये, एनसाइक्लोपीडिया पर ही रहिए ।

श्री सरजू पाण्डेय : वह जो कार्रवाई हो रही है, उस सिलसिले में सरकार क्या ठोस कदम उठा रही है ?

Shri T. T. Krishnamachari: The Government's writ runs only within the territory of India and not elsewhere.

Dr. Sarojini Mahishi: May I know whether the Government will make efforts at least to get the acknowledgement from the printers and the publishers to the effect that this was a mistake?

Shri T. T. Krishnamachari: It appears so. The fact that it has been blackened shows that it is a mistake.

Shri D. C. Sharma: Most of the universities in India, most of the libraries in India and some other people in India purchase Encyclopaedia Britannica. May I know if the Hon. Finance Minister has circulated a circular to the universities and to the college libraries saying that Vol. 24 gives a very wrong impression about our sovereignty over Kashmir?

Shri T. T. Krishnamachari: I think it is a suggestion which I will communicate to the External Affairs Ministry.

Shri Nath Pai: Does the Finance Minister realise that this kind of interference is carried on with impunity in foreign publications because they know that they will get away with it since the Government does not take a strong and firm stand as is evidenced by a book called *Wild Life in India* in which the author says that...

Mr. Speaker: He will kindly confine himself to a supplementary question. He has now gone out to the wild life.

Shri Nath Pai: No, Sir. I am very serious, Mr. Speaker. If you will permit me....

Mr. Speaker: No. I would request him to kindly confine himself to the question.

Shri Nath Pai: Mr. Speaker, it cannot be done like that as if I am in the dock. I must say, the Prime Minister of India wrote a preface to a book in which Kashmir is described as India-held Kashmir. That is the attitude. Therefore, people view it like that. How can I put it in one word? Mr. Speaker, in all respect to you, I wanted to ask them that unless they are very serious—and they get offended every time anybody makes a reference to Kashmir like that—how will people view it? I was pointing out that this book has the honour of a preface by no less a person than the ex-Prime Minister, in which the author describes the so-called 'India and Kashmir'. We are being penalised for this kind of attitude. I want to know whether they will be sufficiently serious about it.

Mr. Speaker: I have again to submit to all the Members, including Mr. Nath Pai though he begins to argue and very vehemently, that these things are not necessary to make the the question intelligible. He has brought in certain other things that were not required. I pointed out to him that this is not necessary and he can come direct to the supplementary, but he insisted on doing that. I will request all Members....

Shri Nath Pai: May I know whether they knew about it, whether you knew about the book I referred to?

Mr. Speaker: I may not know it. It is not necessary that I should know it.

Shri Nath Pai: Sir, I submit to your ruling. But with all respect I must say that I have seen questions in the House of Commons as long as one page. And my question, where your ruling must prevail, I submit, was absolutely pertinent when I cited an example.

Mr. Speaker: I cannot allow a supplementary to run to about a page.

Shri K. D. Malaviya: May I know..

Mr. Speaker: Now, that answer must come.

Shri T. T. Krishnamachari: As a matter of fact, Sir, the question is only a paragraph; but it is rather difficult for me to know what the question was.

Shri Nath Pai: May I repeat, Sir?

Does the Finance Minister—I am a little taken by surprise, he is among the more intelligent and he should have followed me quickly; maybe, I made a mistake—does he....

Mr. Speaker: Are these comments also necessary to make the question intelligible?

Shri Nath Pai: He did not follow. So....

Mr. Speaker: When I request the Member, he still goes on.

Shri Nath Pai: Does he not feel that the U.N., U.S. or U.K. publications in this country or their agencies in this country often take this liberty of showing Kashmir as being outside India just because they get an impression that this Government does not take it seriously and they are sure that they can get away with it with impunity; will he take this into consideration and see that we are very serious about it?

Shri T. T. Krishnamachari: The position is this. I do not think I feel anything less strongly than my hon. friend in regard to attempts made to depict Kashmir as being something other than a part of India. But my own sphere of action is limited to the use of the customs authority for preventing the entry of books which are not desirable.

Shri A. P. Jain: Joint responsibility.

Shri Raghunath Singh: And collective leadership.

Shri T. T. Krishnamachari: Here we try to prevent the coming of books which show Kashmir as not being part of India, and in this case the publishers have recognised this and eliminated it by obliterating it with ink. All that we can do is to keep a watchful eye. The protests that we can make to a Government would perhaps be just answered by a statement that they are not responsible for what the publishers do in their country.

Shri Thirumala Rao: In view of the fact that this publication is accepted as an authoritative one not only in India but outside in all English-speaking countries, have Government any proposal to ban this book and forfeit copies of it so far imported into India?

Shri Raghunath Singh: Not only this, all such books.

Shri T. T. Krishnamachari: Sir, the balance of advantage would be the other way.

Shri K. D. Malaviya: Do these answers given by the Government right at this moment not create an impression that the Government themselves take a very light view of this serious matter?

Mr. Speaker: What should the answer be now to this question? Mr. Chaturvedi.

Shri K. D. Malaviya: I think Government takes it lightly.

Shri S. N. Chaturvedi: May I know whether the *Encyclopaedia Britannica* has given the same treatment to other territories which are disputed elsewhere in the world?

Shri T. T. Krishnamachari: I have not made any examination of that.

Shri Hem Barua: May I know if the Government do not think that these anomalies have arisen from time to time because of the Government allowing Kashmir to hang perpetually on the precipice of constitutional indecision? Since it is collec-

tive leadership we are having, I think the Finance Minister would reply to this question.

Mr. Speaker: I have ruled already that during the Question Hour it is only the Minister concerned, who is in charge of the subject, who can be asked to answer any question which is directly in his charge, not others.

Shri Hem Barua: That is directly in his charge.

Mr. Speaker: That collective responsibility does not apply here.

Shri Hem Barua: I will omit it here, I will stick to my question.

Shri T. T. Krishnamachari: I do not know again; am I to answer this question? The question was about Government's views in this matter and their failure to recognise sufficiently strongly that Kashmir is part of India. On the other hand, I think that Government to realise it and also have voiced it several times that Kashmir is part of India.

Shri Bhagwat Jha Azad: Since Government say that they are equally serious as we are regarding the sovereignty of a part of our country, what stood in the way of Government in protesting to the Government concerned rather than writing to the publisher who did not care to acknowledge it even?

Shri T. T. Krishnamachari: I do not think that we have written to the publisher and he has not acknowledged it. But as a matter of fact, this is an individual publication which comes into India and with which we can deal. It is not a matter where we correspond with a Government.

Shri Bhagwat Jha Azad: My question was why Government had not brought this matter seriously to the notice of the other Government concerned.

Mr. Speaker: He has said that: probably the answer then would be that that Government has nothing to do with this. That is what the hon. Minister has said already.

Shri Bhagwat Jha Azad: I would like to know whether Government have written to them or this is only a presumption.

Mr. Speaker: That is probably a presumption.

Shri Bhagwat Jha Azad: He has presumptions even when the sovereignty of the country is involved.

Shri Kapur Singh: Is there any justification in the apprehension entertained over here that this cartographic indication spells out that so far as the dominant world opinion is concerned, we have as good as lost Kashmir?

Shri T. T. Krishnamachari: I would not subscribe to any statement of that nature.

श्री के० दे० मालवीय : अध्यक्ष महोदय, मैं आपसे प्रार्थना करता हूँ कि गवर्नमेंट से दरखास्त की जाये कि इस सवाल को बदल कर एकस्टर्नल एफयर्ज मिनिस्ट्री में कर दिया जाये, ताकि हम लोग मुंबासिब तौर पर सवाल पूछ सकें।

अध्यक्ष महोदय : यह सवाल तो अब पूछ लिया गया है।

Shri Sham Lal Saraf: As has been pointed out by hon. Members of this House, this is not the first time that this kind of thing has happened, not from ordinary quarters but from very responsible quarters like the UNO, the USA and Britain. These are well-known organisations which have been committing this blunder repeatedly, whether deliberately or otherwise. May I know whether Government have taken up this matter seriously in the Ministry of External Affairs to see that these offices are contacted and persuaded not to allow these mistakes to recur again?

Shri T. T. Krishnamachari: I think I have answered the question already. It is a matter strictly relating to imports through customs and the action that has been taken under the Customs Act; all that we can do is to either completely ban the bringing in of this book or ask for the books being sent in a different way. The publishers have been told about this matter.

Shri Shinkre: May I draw the attention of Government to the fact that for about two years or more after the liberation of Goa, Daman and Diu, these territories were still being mentioned in the UN publications....

Mr. Speaker: We are not now on the Goa question.

Shri Shinkre: ...as Portuguese possessions, because the Indian representatives at the UN were dormant, and if so, may I know whether Government are thinking in terms of waking up those people at least now?

Mr. Speaker: That is not relevant to the main question.

राष्ट्रीय रक्षा कोष

* 453. श्री तुकम खन्ड कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय रक्षा कोष में अब तक प्राप्त सोने के जेवरानों को गलाने का काम कब तक पूरा हो जाने की सरकार को आशा है; और

(ख) इस सम्बन्ध में क्या प्रक्रिया अपनाई गई है ?

योजना मंत्री (श्री ब० रा० भगत) :

(क) सोने के जो गहने अपने कलात्मक मूल्य की दृष्टि से बचने के लिए चुने नहीं गये उन्हें गलाया जा चुका है।

(ख) गलाये हुए सोने को इतन साफ किया जाता है कि उसकी शुद्धता